

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
7.8.86	Hon. D.S. Misra - Member (A) Hon. G.S. Sharma - " " (J) In this case Shri G D Mookerji files his vakalatnama on behalf of the applicant and prays for withdrawal of this case. The case is not listed for hearing today. Any how, the other party can have no objection to the same. The application is allowed and the applicant is permitted to withdraw the case and the petition is hereby dismissed as withdrawn. Member (A) — Member (J) 7.8.86	